The Institute of Production Techno, logy will provide short, medium and long term Research and Development back up in the field of production technology.

The Institute of Engineering and Ocean Technology will provide support in the field of research including analysis data collection and laboratory facilities in the field of engineering & ocean technology. The institute would also evaluate the suitability of the technology being imported for the first time.

Gas as hydro carbon resource

2281. SHRIMATI KRISHNA KAUL: Will the Minister of PETRO LEUM be pleased to state:

(a) whether National Advisory Board on Energy in its recent report has concluded that gas would be ma jor hydro carbon resource in the co ming decade; and

(d) if so, what action Government propose to take on these recommendations?

THE MINISTER OF STATE OF THE MINISTRY OF PETROLEUM (SHRI NAWAL KISHORE SHARMA) : (a) The advisory Board on Energy h_a concluded in its report that gas would be a major hydrocarbon resource in the coming decade.

(b) Proposals have been formula ted for exploration, production and utilisation of additional natural gas in VII Plan.

Supply of kitchen gas

2282. SHRIMATI KRISHNA KAUL: Will the Minister of PETRO LEUM be please^ to state:

(a) whether it is a fact that Gas Authority of India Limited propose to supply kitchen gas t_0 250 towns by the side of H. B. J. pipeline;

(h) if so, the rate at which the gas will, be supplied; and

(c) by when this will become operative?

to Questions

THE MINISTER OF STATE OF THE MINISTRY OF PETROLEUM (SHRI NAWAL KISHORE SHARMA): (a)t to (c) It i_s propsed to set up three LPG extraction plants along the HBJ pipeline. The LPG available from these plants will meet the requirements of about 47 lakh *new* domestic consumers.

Import of new telecommunications transmission technology

2283. SHRI N. E. BALARAM: SHRI GURUDAS DAS GUPTA:

Will the Minister of COMMUNI-CATIONS be pleased to state:

(a) whether it is a fact that Government has a proposal to import new telecommunications transmission technology based on fibre optics;

(b) if so, what are the details thereof;

(c) whether it is a fact that there is a proven capacity in the country i.e. in Indian Telephone Industries (ITI) and Tele-Communications Research Centre (TRC) to make complete electronic parts of the transmission system; and

(d) if so, the reasons for ignoring the indigenous potential in this regard;

THE MINISTER OF STATE OF THE MINISTRY OF COMMUNICATIONS (SHBI RAM NIWAS MIRDHA): (a) Yes, Sir.

(b) M|s. Madh5^ra Pradesh Estate Electronics Development Corporation and M|s. Hindustan Cables *l*td*. Rupnarainpur, Burdwan have called tenders for technology transfer 01 Optical Fibre Cable & Line Equipment_s covering 8.34 aiy 140 M|B. Ter- ; minal Equipment. The tenders are \backslash under evaluation stage.

(c) TRCjITI does not have ade quate capability of manufacturing electronic Components ,for complete range of transmission Systems on Optical Fibre Cables.

(d) The question of ignoring M|s ITI does not arise.

Threatening' telephones calls

2284. PROF. C. LAKSHMANNA: Will the Minister of COMMUNICA- : TIONS be pleased to state:

(a) whether there is any device to locate the callars making threatening and nuisance calls; and

(b) if so, what are the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF COMMUNICATIONS (SHRI RAM NIWAS MIRDHA): (a) Yes, Sir

(b) In all types of automatic exchanges, facilities exist for detecting malicious calls o_n specific demand by subscribers. In case of any malicious call being detected, action is taken by the Department as per Indian Telegraph Rules on delequent calling .subscriber. Tracing of such malicious call in multi-exchange areas is, however, tedious job.

Proposal to amend Patents Act, 1910

2285. SHRI N. E. BALARAM: SHRI GURUDAS DAS GUPTA:

Will the Minister of INDUSTRY AND COMPANY AFFAIRS b_e pleased to state:

(a) whether Government have a proposal under its consideration to amend the Patents Act, 1970 so as to be able to join the paris Convention for the Protection of Industrial Property; and

(b) if so, what are the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY AND COMPANY AFFAIRS (SHRI ARIF MOHD. KHAN) (a) No, Sir.

(b) Does not arise.

Review of impact of various policy initiatives in the light of new industrial approach

2266. SHRI N. E. BALARAM:

SHRI CHATURANAN MISHRA: Will the Minister of INDUSTRY AND COMPANY AFFAIRS be pleased to state:

(a) whether Government have reviewed the impact of the various policy initiatives in th_e light of the new liberalised industrial approach; and

(b) if so, what are the details thereof and the conclusions arrived at?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY AND COMPANY AFFAIRS (SHRI ARIF MOHD. KHAN): (a) and (b) With a view to achieve accelerated industrial growth in the country, Government have announced number of scheme to liberalise industrial policies and procedures Schemes which have been announced recently include the schemes to liberalise industrial policies selected industries non-MRTP/ non-FERA companies for announced in March, 1985 the scheme of board-banding for 20 industries raising the threshold limit for RATP companies from Rs. 20 crores to Rs. 100 crores, raising of investment limit for small scale ancillary industrial undertakings to Rs. 35/45 lakiig a,-«d